

ITEM NO.26

REGISTRAR COURT

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 14434-14435/2023

THE PR. COMMISSIONER OF INCOME TAX & ANR. Petitioner(s)

VERSUS

M/S GMR HYDERABAD INTERNATIONAL AIRPORT PVT. LTD Respondent(s)

WITH

SLP(C) No. 14440-14441/2023 (IV-A)

SLP(C) No. 16029/2023 (IV-A)

FOR ADMISSION and I.R.

SLP(C) No. 18616/2023 (XI-A)

IA No. 159957/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Date : 25-03-2025 These petitions were called on for hearing today.

For Petitioner(s) :

Mr. Raj Bahadur Yadav, AOR

Mr. Ashok Kumar B, Adv.

Mr. Aditya Kumar, Adv.

For Respondent(s) : Mr. Shovan Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) Nos. 14434-14435, 14440-14441 and 16029/2023

Despite service of notice on sole respondent there is no appearance on his behalf.

Hence, the matters be processed for listing before the Hon'ble Court, under the rules.

SLP(C) No. 18616/2023

Four weeks time, is granted to sole respondent to file counter affidavit.

List again on 7.5.2025.

SUJATA SINGH
Registrar

MG